

It is a fact that goods train No. 1173 was stopped by some miscreants between Bholidih and Nimiaghat on 26-2-1968 and again on 2-3-1968 when some villagers with the help of temporary gangmen attempted to commit pilferage but were prevented from doing so by the timely action taken by Railway Protection Force. 6 persons including 2 gangmen were arrested and Government Railway police, Gomoh have registered a case under section 143/379 Indian Penal Code in this connection.

(c) Does not arise.

(d) Railway Protection Force pickets were posted at Bholidih and Nimiaghat Railway Stations. Railway Protection Force Escorts have been provided on goods trains in the affected section.

EXPLOSION OF BOMB ON MUGHAL SARAI STATION

4497. SHRI K. P. SINGH DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a bomb exploded on a platform at Mughalsarai Railway Station on the 7th March, 1968;

(b) if so, the number of the persons injured and the loss incurred as a result thereof;

(c) whether the matter has been investigated; and

(d) if so, result thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). Due to explosion of a cracker, 2 persons are reported to have sustained injuries. No loss of property has however, been reported.

(c) and (d). The case has been registered by Government Railway Police, Mughalsarai on crime No, 95 dated 7-3-68 u/s 5/6 Explosive Substance Act. 2 persons have been arrested so far. The case is still under State Police investigation.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 1295, DATED 20-2-1968 REGARDING ASHOKA PAPERS MILLS LTD.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): While

replying to Unstarred Question No. 1295 on 20-2-68, I had stated that the Government of Bihar had decided to take over the Ashoka Paper Mills Ltd. This information was based on the earlier information furnished by the State Government. They have now intimated that they have reconsidered their earlier decision and have decided on 13-2-68 that it will not be possible for them to take over the Ashoka Paper Mills.

12.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

DEMAND FOR SOVEREIGN NAGALAND BY LEFT COMMUNIST NAGAS

MR. SPEAKER: Shri Madhu Limaye.

SHRI NAMBIAR (Tiruchirappalli) : On a point of order under rule 173.

As I have already pointed out in earlier occasions, this matter is repeatedly coming in when such motions are admitted. The motion calls the attention of the Minister to the demand by 'Left Communist Nagas'. This, by implication, is scandalising a party. There is no such thing as 'Left Communist Nagas' in Nagaland. Why is it that repeatedly such motions containing such a nomenclatures are admitted? I want to ask this question of you. There is no such thing as Left Communist Nagas.

श्री मधु लिमये : इनकी पार्टी का नाम तो कम्युनिस्ट पार्टी (मार्किस्ट है)। There is no such thing as Left Communist Party in Nagaland.

SHRI NAMBIAR: My submission is this, that there is no party of left communists.

SHRI SONAVANE (Pandharpur) : On a point of order.

SHRI NAMBIAR : Rule 173 says that it must be a specific matter. He cannot put it that way. It should not implicate a party which is a legal party in the country. (*Interruptions*)

MR. SPEAKER: Call attention notices came not only from one gentleman, but at least 30. Whether there is a party like that in Nagaland or not, it is not the speaker's job to find out. I have no agency in Nagaland.

श्री मधु लिमये (मुंगेर) : मुझे कहने दीजिए इस प्वाइंट आफ आर्डर पर ।

MR. SPEAKER: Not on his point of order. The Minister will have to reply what parties exists, what type of activity exists in Nagaland. Therefore, it is not for me to allow or disallow. In India there are so many new parties coming up. Who knows which Party comes in which State.

श्री मधु लिमये : इसके बारे में मैं आप की जानकारी के लिए एक बात प्रस्तुत करना चाहता हूँ । फिर मैं अपना नोटिस पढ़ता हूँ ।

MR. SPEAKER : Do not raise any point on that. I have given a reply on your behalf also. You call the attention of the Minister now.

श्री मधु लिमये : उनका जवाब दे रहा हूँ ।

अध्यक्ष महोदय : वह जवाब मैंने दे दिया है ।

श्री मधु लिमये : मैं निम्नलिखित अवि-लम्बनीय लोक महत्व के विषय की ओर ध्यान दिलाता हूँ :

वामपंथी कम्यूनिस्ट नागाओं के द्वारा संपूर्ण प्रभुत्व सम्पन्न नागालैण्ड की मांग तथा इस सिलसिले में अत्यन्त विस्फोटक बम बरामद होना ।

SHRIMATI JYOTSNA CHANDA (Cachar): I want a clarification.

MR. SPEAKER : If you also raise a point of order, I do not know, but clarification I do not allow. You will help me by sitting down.

SHRIMATI JYOTSNA CHANDA: I also gave notice of a calling attention motion.

MR. SPEAKER: Even after one year I have to explain. Thirty calling attentions came. The ballot was taken. Your name did not come. How can I help it ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): Speaker, Sir, according to reports received from the

State Government of Assam, one Bapute Saikia of village Paninora, P. S. Titabar, District Sibsagar, was apprehended on 6th March 1968 when he was returning to his village after receiving training in sabotage and subversion from Naga Hostiles. Subsequently thirteen others suspected to have received similar training were also arrested. One unexploded plastic bomb together with a fuse wire was recovered from possession of one of the arrested persons. A note book containing instructions about methods of preparation and use of bombs and explosives was also recovered from possession of another person. Further investigation is in progress.

श्री मधु लिमये : अध्यक्ष महोदय, मुझे पहले व्यवस्था का प्रश्न उठाना है इनके जवाब के बारे में कि यह जो मैंने नोटिस दिया था उसका इन्होंने जवाब देना था । मुझे ऐसा लगता है कि किसी दूसरे प्रश्न का इन्होंने जवाब दिया है । आप मेरे नोटिस का जो टेक्स्ट है उसे पढ़ लीजिएगा । उसमें वामपंथी कम्यूनिस्ट नागाओं द्वारा, यह एक बात है । जवाब में इसका कहीं उल्लेख नहीं है । दूसरा है, सम्पूर्ण प्रभुत्व सम्पन्न नागालैण्ड की मांग, उसका एक अक्षर भी नहीं है । प्लास्टिक बम के बारे में उन्होंने जरूर कुछ कहा है । मैं सवाल पूछूंगा तो मेरा सप्लीमेंट्री खराब हो जायेगा । वह मैं खराब नहीं करना चाहता । इसलिए वह पूरे जवाब दें तब मैं सवाल पूछूंगा ।

MR. SPEAKER : As to whether the Government have information or not, I cannot force them.

श्री मधु लिमये : अध्यक्ष महोदय, प्रक्रिया क्या है ? ऐसा है तो फिर हमें नियम ही पढ़ना पड़ेगा । उनको मैंने जो नोटिस दिया उस के जवाब में बयान दिया है लेकिन वह उन्होंने जवाब नहीं दिया । तो मैं सवाल कैसे करूँ ? जिन मुद्दों पर उन्होंने रोगनी नहीं डाली, उन पर रोगनी डालें ।

SHRI Y. B. CHAVAN : I can certainly answer a question specifically pinpointed in the supplementaries, but when a Calling Attention notice is put in, referring to a

[Shri Y. B. Chavan]

certain central fact, that central fact is about the discovery of plastic bombs...

श्री मधु लिमये : नां, नां ।

SHRI Y. B. CHAVAN : Then you are raising certainly a discussion on certain political aspects of it. I can certainly answer the question if the hon. Member asks me.

श्री मधु लिमये : नोटिस में जो है उसका जवाब दीजिए ।

SHRI Y. B. CHAVAN : About the notice also, one has to find out the purpose of the notice; the purpose of the notice was to find out facts.

श्री मधु लिमये : यह तो अध्यक्ष का काम है ।

MR. SPEAKER : About the notices, I verified this morning. I myself was not very sure about them. Different calling attention notices had been given by different hon. Members, and then each one had a different emphasis. One gave emphasis on Nagaland, another on Assam and so on. The office naturally pooled all of them and put that sentence here. Anyway, the hon. Home Minister has answered it. Therefore, I would now request Shri Madhu Limaye to ask his question.

SHRI HEM BARUA (Mangaldai): Sir, if all the calling attention matters are made into bundles and then if it is decided by ballot, I think that is wrong in the sense that there are some calling attention notices which are couched in a different language. The emphasis of this is on left communists but the left communists do not have any unit in Upper Assam, and the demand in relation to the present issue is for a sovereign Assam and not for a sovereign Nagaland; we gave that calling attention notice and it was brushed aside.

MR. SPEAKER : I found the error there. I did find out that error in the morning. I verified the calling attention matters also. I hope one will be careful and this would not be repeated. I found it myself earlier before I came into the House. We verified also later on. Therefore, let us proceed with this now. I did understand the mistake which you pointed out just now.

SHRI HEM BARUA : This is erroneous.

श्री मधु लिमये : अध्यक्ष महोदय, इस वक्त हमारे देश में अलगव वाली प्रवृत्तियां बहुत ज्यादा बढ़ रही हैं। आसाम में लचेत सेना है, अभी ईरोड वगैरह में ब्रिमल सेना के पोस्टरो को बात मैंने सुनी और नागालैण्ड के इलाके में नागा विद्रोही हैं। सरकार को, यह जो सब से पुराना उपद्रव है नागाओं का उसके बारे में जो रुख रहा उस का यह नतीजा हो रहा है कि अन्य विघटनकारी तत्वों को बढ़ावा मिल रहा है। इसलिए मैं सरकार से जानना चाहता हूँ कि क्या सरकार के पास इस बात की पूरी जानकारी है कि इस तरह के हथियार, तीन साल से जिसकी चर्चा चल रही है, दो साल पहले डा० राम सुभग सिंह जब रेल राज्य मंत्री थे तो उन्होंने एक लम्बा निवेदन यहाँ पर किया था और उन्होंने विस्फोटक बम, राकेट, राकेट लांचर आदि की चर्चा की थी। चन्नाण साहब ने एक सवाल के जवाब में कहा था कि यह फ्रेंच मार्का राकेट हैं, मतलब उसके ऊपर फ्रांस का मार्क है और अब यह प्लास्टिक बम की चर्चा आई है कि जो बहुत ही विस्फोटक है, ये हथियार किन देशों से और किस माध्यम से इस पूर्वोत्तर भारत के इलाके में आ रहे हैं, क्या इसके बारे में सरकार को पूरी जानकारी है और क्या वह जानकारी सदन को वह देंगे? साथ ही साथ मैं यह जानना चाहता हूँ, अभी नम्बियार साहब ने भी कहा और इन्होंने भी कहा तो मैं पैट्रिओट बत यह लेफ्ट कम्यूनिस्ट पार्टी का या मार्क्सिस्ट पार्टी का जो बयान आया है उस उसकी ओर ध्यान दिलाना चाहता हूँ :

"The Assam State Committee of CPI (Marxists) refutes the *Patriot* news that some person arrested at Jorhat allegedly for storing bombs etc. are members of the party. We want to state categorically that none of the arrested persons is a member of the CPI (Marxists)."

यह महत्वपूर्ण है ।

"The party has no unit in the area,

as the only existing unit was dissolved by the district committee some time back for anti-party activity of its members, who also were expelled from the party. We want to make it clear that the party has completely nothing to do with these alleged activities, which are totally against the party's programmes and policies."

तो लेफ्ट-कम्यूनिस्ट पार्टी के कथानुसार इस इत्राके के ये लोग एक जमाने में इनकी पार्टी के मेम्बर थे, लेकिन जिस तरह नक्सलवाड़ी में उन लोगों को हटा दिया गया था, इनका यह कहना है कि इनको भी हटा दिया गया है। इसलिये मैंने शुरू में कहा था कि इस के बारे में मंत्री महोदय हम को बतायें कि हथियार कहां से आ रहे हैं, जिन लोगों को गिरफ्तार किया गया है, उनके राजनीतिक रंग के बारे में बतलायें और साथ ही साथ इस तरह की घटनायें न हों, इसके लिये सरकार कौन से कदम उठा रही है उससे भी सदन को अवगत करायें।

SHRI Y. B. CHAVAN : According to my information, there is no unit of the CPI (M) in Nagaland as such.

SHRI RANGA (Srikakulam) : Openly.

SHRI Y. B. CHAVAN : Of course, openly. He can better ask that question. But I will have to be rather very careful in making my statement. But it is a fact that persons who have been arrested are being interrogated—I am rather reluctant, but I cannot be reluctant to this House; rather I will have to be more cautious—and the interrogation made so far has revealed that some of the persons arrested had some relationship with the CPI (M). Of Course, I have also come across this statement by the CPI (M) that they have nothing to do with this, But it is a fact that some of these people had some relationship with the CPI (M) Some other people who were really speaking organisers—at least two names have been revealed to us and I would like your permission not to reveal the names here—they were the master-minds behind these things and they also have some relationship with the CPI (M). But the matter is under investigation.

Regarding the other aspect of the problem, whether we have got any information about the activities going on and the sources from where these weapons are coming, etc., I would say that the Naga hostiles have established contacts with China and some of their members are in China today. I think these weapons are coming from China. Personally I do not have any doubt.

SHRI MADHU LIMAYE : Rockets of French origin ?

श्री यशवन्त राव चह्माण : वह तो आप पुरानी बात कह रहे हैं।

श्री मधु लिमये : पुरानी है तो क्या हुआ।

इस तरह से नहीं चलेगा, मुझे माफ़ कीजियेगा। दो साल पहले इसी सदन में डा० राम सुभग सिंह जी ने एक निवेदन किया था, उस पर हम ने कई सवाल पूछे थे। अध्यक्ष महोदय, हथियारों के बारे में हम को जवाब आना चाहिये।

SHRI Y. B. CHAVAN : You are referring to a specific question asked here about one rocket that was found. I remember as Defence Minister I had answered that the mark on it was a French mark. That is a statement of fact.

श्री मधु लिमये : वह चीन से आया था ?

SHRI Y. B. CHAVAN : I am referring to the present situation and the present trend. The bomb at present appears to be coming from China. (Interruptions).

SHRI JYOTIRMOY BASU : You are allowing Mr. Chavan to toe his line very nicely. You are allowing this sort of calling attention.....

SHRI HEM BARUA : The plastic bomb is of Czechoslovak make.

SHRI Y. B. CHAVAN : These investigations are indicating that there are groups of people in Nagaland and Assam who are trying to get training in subversive activities and to get weapons through Naga hostiles with a view possibly to raise a movement ultimately for a separate Assam also. It is quite possible. We are quite aware of it and we are taking action to prevent such things.

MR. SPEAKER : So far as allowing this calling attention is concerned, every news-

[Mr. Speaker]

paper has published it and the contradiction also has come that they do not belong to the CPI (M). It is public property now. All the newspapers have published it. If even such things are not allowed by me, I wonder what I can do. In a calling attention, only the names that are printed are allowed.

If I allow even one hon. Member whose name is not there, all those who have not tabled the Calling Attention Notice will get up and I will not be able to resist. I wanted to explain because you raised the point. When it has been published in all the papers, should not this House take notice of it? What is it that I can do? It is not as though I created anything overnight or cooked up something against some party.

श्री रवि राय (पुरी) : अध्यक्ष महोदय, श्री मधु लिमये के प्रश्न का जवाब नहीं आया।

श्री मधु लिमये : मैंने पूछा था—अगर पहले का जवाब नहीं देना है, तो इसी बम के बारे में जवाब दें—किस देश का है, किस माध्यम से आया है? मंत्री महोदय ने तो साधारण बात कह दी है कि चीन से आ रहे हैं। अब मैं एक विशिष्ट सवाल इसी बम के बारे में पूछ रहा हूँ—किस देश का है और किस माध्यम से आया है?

SARI Y. B. CHAVAN : I generally give my assessment of the situation. About this particular bomb investigation is going on.

श्री बलराज मधोक (दक्षिणी दिल्ली) : अध्यक्ष महोदय, कुछ सप्ताह पहले जब असम में कुछ घटनाएँ घटी थीं और गृह मंत्री वहाँ गये थे और मैं भी वहाँ गया था, उस समय वहाँ के जितने भी पोलिटिकल तत्व हैं—प्रदेश कांग्रेस के प्रधान और पी० एम० पी० के श्री हेम बरुआ भी वहाँ बैठे हैं—उन सब का यह मत था, हालाँकि ओपनली वे उस को कह नहीं पाये, कि इन सब के पीछे चीन और पाकिस्तान के तत्व हैं, प्रो-चीन और प्रो-पाक एलीमेन्ट्स असम को भारत से प्रथक करने के लिये ये सारी योजनाएँ बना रहे हैं, इस के लिये विद्यार्थियों को स्मोक-स्कॉन के रूप में,

लचित-सेना के कबर-नाम के रूप में इस्तेमाल कर रहे हैं। उस समय जब मैंने इस सदन में इस बात को कहा, तब कई भाइयों ने उस को सीरियली नहीं लिया, परन्तु अब जो घटना घटी है और जिसके बारे में सभी समाचार पत्रों में छपा—टाइम्स आफ इण्डिया की जो आफिशियल रिपोर्ट है, वह मैं आपको पढ़ कर सुनाता हूँ—

"But, according to official information, the man who masterminded the plot to seize power in Assam and set up a sovereign Communist Government with the help of hostile Nagas and Pakistan is absconding. He is a member of the executive committee of the Jorhat unit of the CPI (M) and is believed to have banked on substantial aid from foreign countries in executing his plan of over throwing the Congress regime in Assam and replacing it by independent Communist rule. The bomb in question is stated to have been supplied by Pakistan through Naga hostiles for blowing up trains."

यह लम्बी रिपोर्ट है। इस प्रकार की रिपोर्ट सभी समाचारपत्रों में छपी हैं। इस रिपोर्ट के आधार पर मैं जानना चाहता हूँ कि क्या यह तथ्य है कि नागा-होस्टाइल्स अपने कार्य क्षेत्र को फैला रहे हैं और शिव-सागर क्षेत्र को भी नागालैण्ड में शामिल करना चाहते हैं, इसलिये उन्होंने इस क्षेत्र में अपनी एकटी-विटीज को बढ़ा दिया है। क्या यह तथ्य है कि इस समय असम विदेशी तत्वों का अड्डा बना हुआ है, वहाँ विदेशी पादरी, नागा तत्व, प्रो-कम्युनिस्ट और प्रो-पाक एलीमेन्ट्स सारे मिल कर अपने उद्देश्यों को पूरा करने के लिये और असम को भारत से पृथक करने के लिये इस प्रकार की बातें कर रहे हैं? यदि यह सत्य है तो इन बातों की रोक थाम के लिये और जो संबोताज पाकिस्तान और चीन की तरफ से हो रहा है उस की रोकथाम के लिये सरकार क्या कदम उठा रही है?

SHRI Y. B. CHAVAN : As I said, Sir, we are aware of certain dangerous trends which are trying to assert themselves both in Nagaland and Assam. We are also, as I said, taking action to prevent them from doing so. This particular thing that was discovered and recovered was as a result of certain steps the Government of Assam had taken in that particular part. As far as what happened in Gauhati is concerned, I have replied that question at that time, because particularly about those happenings in Gauhati I had no evidence to make certain statements. When I make statements I must make them on the basis of evidence available to me. Naturally, the House would then like me to prove certain things. Therefore, I have always to make, if possible under-statements.

SHRI N. R. LASKAR (Karim Ganj): Sir, the entire country is concerned about the activities of the Marxist Communist Party. What they have done in Naxalbari they want to repeat in Assam Nagaland, Manipur etc. When these things were done in Naxalbari information was given in this House that they were spread out in Assam also. I do not think the Government has taken enough precautions to curb the activities of the Naxalbari-type of Communists in Assam.

Coming to the question, if this is so, I would like to know why Government have failed up till today to arrest the main people who are concerned with these activities. We know the names of these people. Sir, if you allow me, I can give the names.. (interruptions)

SHRI Y. B. CHAVAN : Some people suddenly start absconding also, sometimes out of fear and sometimes out of guilty conscience. But I do not want to mention the names of people who are absconding at the present moment. We are taking the necessary steps.

SHRI SRINIBAS MISRA (Cutback): It is reported that some of the persons arrested are making confessions. It is further reported that some documents have been found out. Will the Minister please state whether their confessions and the documents seized corroborate the report appearing in the press?

SHRI Y. B. CHAVAN : I have made a statement like that. For the information of the hon. Member I can also read it again :

“A note-book containing instructions about the methods of preparation and use of bombs and explosive was also recovered from the possession of another person.”

12.31 hrs.

PAPERS LAID ON THE TABLE
ANNUAL REPORT ON THE WORKING AND ADMINISTRATION OF COMPANIES ACT.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): I beg to lay on the table:

- (1) A copy of the Annual Report on the working and administration of the Companies Act, 1956, for the year ended the 31st March, 1967, under section 638 of the said Act. [Placed in Library, See No. LT-493/68].
- (2) A copy each of the following Annual Reports for the year 1965-66, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—
 - (i) Development Council for Automobiles, Automobile Ancillary Industries, Transport Vehicle Industries, Tractors and Earth Moving Equipments.
 - (ii) Development Council for Food Processing Industries.
 - (iii) Development Council for Heavy Electrical Industries.
 - (iv) Development Council for Machine Tools Industry.
 - (v) Development Council for Oils, Detergents and Paints.
 - (vi) Development Council for Paper, Pulp and Allied Industries.
 - (vii) Development Council for Textile Machinery Industry.
 - (viii) Development Council for Art-silk Industry.
 - (ix) Development Council for Woolen Industry.